

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Customs Appeal No. 61536 of 2018

[Arising out of Order-in-Appeal No. LUD-CUS-001-APP-1107-1115-18 dated 10.05.2018Vpassed by the Commissioner (Appeals), CGST, Ludhiana]

M/s S K Petrochem

A-20 Milap Nagar, Uttam Nagar,
New Delhi-110041

.....Appellant

VERSUS

Commissioner of Customs, Ludhiana

GST Bhawan, F-Block, Rishi Nagar, Ludhiana
Punjab-141001

.....Respondent

APPEARANCE:

Ms. Muskan Gupta, Advocate for the Appellant

Shri Anurag Kumar, Authorized Representative for the Respondent

CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)

HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING: 04.12.2024

DATE OF DECISION: 04.12.2024

The appeal is allowed by way of remand. For order, see order of
date in Customs Appeal No. 60535 of 2018.

**(S. S. GARG)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**